- (1) ग्रच्छी कोटि के कीटनायकों की एपलध्यता को सुनिश्चित वारने की व्यवस्था करना।
- (2) कपास में ब्राई. पी. एन. को ब्रपनाने के लिये विस्तार कार्यकर्ताओं ब्रीर कितानों का प्रितिकण, जिसमें अन्य वातों के साय-काथ निम्नितिबत शामिल है:
- (i) कल्चरच पढिऽयों को अपनाना तथा गहनशीत/प्रतिरोदक फसल किस्मों का प्रयोग ।
- (ji) कीट और इतियों का यांक्रिक 1नेयंक्रन ।
- (51) जैब-नियंत्रण एजेंटों का संस्थान तथा संबर्धन ।
- (iv) नीम कीटनामकों, बी.टी. श्रौर एन.पी.वी. जैसे जीवनाशियों तःः रासायनिक कीटनाशियों का श्रावश्यकत्त्वा प्र प्रयोग।
- (v) आई.भी.एम. के दृष्टिकीण की रूप के लिये जन माध्यमी के उत्तर प्राप्त

on in West Bengal

- 460. SHRI JOYANTA ROY: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether any district in West Bengal has been brought under the purview of Drip Irrigation; and
- (b) if so, what efforts have been made to familiarise the benefits of drip irrigation in the State?

THE MI. IN THE MINISTRY OF . E (SHR) ARVIND NETA... Sir.

(b) To familiatize the benefit of drip irrigation in the state, a Plasticulture Development Centre was established at Indian Institute of Technology, Kharagpur, District Milna ur (W3). The mandate of Plasticulture Development Centre is to conduct research provide training and organise exhibition and demonstration to promote the concept of drip irrigation system in the state.

Fertiliser sul Prime Minister's

- 451. SHRI JOYANTA ROY: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether the manufacturers of fertilizers get any subsidy from the Prime Minister's fund;
- (b) if so, how is the payment made; and
- (c) the amount of subsidy so far sanctioned State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) to (c) No, Sir. However, the Government of India are implementing a scheme for payment of concession on sale of decontrolled phosphatic and potassic fertilizers to the farmers. Department of Agriculture and Cooperation is making payments to the Fertilizer Manufacturers/ Importers (MOP) on the basis of reports of sales submitted by the States/UTs. No Statewise allocations have been made.

Production of Pulses and oilseeds

- 462. SHRI JOYANTA ROY: Will the Minister of AGRICULTURE be pleased to state:
- (a) the state-wise production of pulses and oil-seeds in the year 1993-94;
- (b) the amount of Central financial assistance to different States during the same period for the promotion of production of pulses and oil-seeds in the country; and
- (c) the names of Central Government Pescarch Institution for nulses and oilseeds in the country with remarkable contribution in the field of research and development?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) and (b) Statements I & II are enclosed (See below).

(c) The institutions conducting research on pulses and oileeds in the country are listed below:—

Pulses:

- Indian Institute of Pulses Research, Kanpur.
- 2. All India Coordinated Research Project on Chickpea,
- 3. All India Coordinated Research Project on Pigeonpea
- 4. All India Coordintaed Research Project on MULLARP
- 5. All India Coordinated Research Projected on Arid Lecumes

Oilseeds:

- 1. Directorate of Oilseeds Research Rajondranagar, Hyderabad.
- 2. National Research Centre for Groundaut, Junagadh.
- 3. National Research Centre for Soyabean, Indore.

- 4. National Research Centre for Rapeseed-Mustard, Bharatpur.
- 5. All India Coordinated Research Project on Oilseeds
- 6, All India Coordinated Research Project on Groundnut.
- 7. All India Coordinated Research Project on Rapeseed-Mustard,
- 8. All India Coordinated Research on Soyabean.

A number of varieties with high yield potential and resistance to various disseases have been evolved by these research organisations.

In addition improved production and protection technology have also been evolved. These technologies are passed on to the farmers through the scientists of these Institutions by organising front-line demonstrations. These demonstrations have given higher yields over the farmer's practice.

Statement-I State-wise production of Pulses and Oilseeds during 1993-94

(Production in '000' tonnes)

S1. N	o. State										Pulses	Oilseede
1	Andhra Pradesh		•			•			<u> </u>		649	2850
2	Assam										69	162
3	Bihar										843	171
4	Gujarat										534	1575
5	Haryana .										487	885
6	Himachal Prade	sh									19	15
7	Jammu & Kash	mir .		. •							23	3 5
8	Karnataka .										599	1903
9	Kerala										19	13
10	Madhya Prades	h.									3221	4539
11	Maharashtra .										2192	2215
12	Orissa										1239	725
13	Punjab .										94	254
14	Rajasthan										1043	2308
15	Tamil Nadu										525	2025
16	Uttar Pradesh										2424	1529
17	West Bengal .										189	442
18	Others .				•					•	54	78
							Ali In	dia		14214	2172	

State-wise central financial outlay for NPDP-(Pulses) and OPP (Oilseeds) during **93-94

(Rs. in lakhs)

C	-			*		-	۲,			Financial Outlay (Central share)	
. Stare			5 6			•	_‡ -			Pulses	Oilseods
Andhra Pradesh	,								. ,	130 00	,30,135
Assam .								•	· -	16.00	155.743
Bihar	-:	•								178.00	70 239
Gujarat .	•					•		٠.		103 00	~37,800
Haryana	•		-'.		•			• _	. •	100 03	242.260
Himachal Pradesh	ı .		·			<u>:</u>		 	: 	14.00.	. 33.952
Jammu & Kashm	ir .	•		•				•		10.00	66.397
Karaataka .	• '	· •···			•	• :		•	•	- 143.00	79.176
Kerala .	•	•		•						10.00	
Madhya Pradesh	•					•				480.00	181.250
Maharashtra .								•		373.00	98 5.030
Manipur .					٠	٠		•		5.00	22.026
Meghalaya .	•		•							5.00	15.825
Nagaland .	•		•		•			,		4.00	••
Orissa	•							•		100.00	-12.500
Punjab						•				30.00	:87.500
Rajasthan .								•		300.00	528.438
Sikkim										8.00	55.857
Tamil Nadu .										110.00	325.00
Tripura										6.00	22.276
Uttar Pradesh.		•			•			•		405.00	487.500
West Bengal .	٠									35.00	224.792
A. N. Islands .										2.00	
Arunachal Prade	sh			•	•					2.00	25.511
Delhi										1.00	••
Goa										2.00	
	Assam Bihar Gujarat Haryana Himaehal Pradesh Jammu & Kashm Karhataka Kerala Madhya Pradesh Maharashtra Manipur Meghalaya Nagaland Orissa Punjab Rajasthan Sikkim Tamil Nadu Tripura Uttar Pradesh West Bengal A. N. Islands Arunachal Pradech Delhi	And'hra Pradesh Assam Bihar Gujarat Haryana Himaehal Pradesh Jammu & Kashmir Karhataka Kerala Madhya Pradesh Maharashtra Manipur Meghalaya Nagaland Orissa Punjab Rajasthan Sikkim Tamil Nadu Tripura Uttar Pradesh West Bengal A. N. Islands Arunachal Pradesh Delhi	And'hra Pradesh Assam Bihar Gujarat Haryana Himaehal Pradesh Jammu & Kashmir Karhataka Kerala Madhya Pradesh Maharashtra Manipur Meghalaya Nagaland Orissa Punjab Rajasthan Sikkim Tamil Nadu Tripura Uttar Pradesh West Bengal A. N. Islands Arunachal Pradesh Delhi	And'hra Pradesh Assam Bihar Gujarat Haryana Himaehal Pradesh Jammu & Kashmir Karnataka Kerala Madhya Pradesh Maharashtra Manipur Meghalaya Nagaland Orissa Punjab Rajasthan Sikkim Tamil Nadu Tripura Uttar Pradesh West Bengal A. N. Islands Arunachal Pradesh Delhi	Andhra Pradesh Assam Bihar Gujarat Haryana Himaehal Pradesh Jammu & Kashmir Karnataka Kerala Madhya Pradesh Maharashtra Manipur Meghalaya Nagaland Orissa Punjab Rajasthan Sikkim Tamil Nadu Tripura Uttar Pradesh West Bengal A. N. Islands Arunachal Pradesh Delhi	Andhra Pradesh Assam Bihar Gujarat Haryana Himaehal Pradesh Jammu & Kashmir Karnataka Kerala Madhya Pradesh Maharashtra Manipur Meghalaya Nagaland Orissa Punjab Rajasthan Sikkim Tamil Nadu Tripura Uttar Pradesh West Bengal A. N. Islands Arunachal Pradesh Delhi	Andhra Pradesh Assam Bihar Gujarat Haryana Himaehal Pradesh Jammu & Kashmir Kariataka Kerala Madhya Pradesh Maharashtra Manipur Meghalaya Nagaland Orissa Punjab Rajasthan Sikkim Tamil Nadu Tripura Uttar Pradesh West Bengal A. N. Islands Arunachal Pradesh Delhi	Andhra Pradesh Assam Bihar Gujarat Haryana Himaehal Pradesh Jammu & Kashmir Kardataka Kerala Madhya Pradesh Maharashtra Manipur Meghalaya Nagaland Orissa Punjab Rajasthan Sikkim Tamil Nadu Tripura Uttar Pradesh West Bengal A. N. Islands Arunachal Pradesh Delhi	Andhra Pradesh Assam Bihar Gujarat Haryana Himachal Pradesh Jammu & Kashmir Kardataka Kerala Madhya Pradesh Mahavashtra Manipur Meghalaya Nagaland Orissa Punjab Rajasthan Sikkim Tamil Nadu Tripura Uttar Pradesh West Bengal A. N. Islands Arunachal Pradesh Delhi	Andhra Pradesh Assam Bihar Gujarat Haryana Himaehal Pradesh Jammu & Kashmir Karataka Kerala Madhya Pradesh Maharashtra Manipur Meghalaya Nagaland Orissa Punjab Rajasthan Sikkim Tamil Nadu Tripura Uttar Pradesh West Bengal A. N. Islands Arunachal Pradesh Delhi	State Pulses Andhra Pradesh 130 09 Assam 16.00 Bihar 178.00 Gujarat 103 00 Haryana 100 00 Himaebal Pradesh 14.00 Jammu & Kashmir 10.00 Karataka 143.00 Kerala 10.00 Madhya Pradesh 480.00 Maharashtra 373.00 Manipur 5.00 Meghalaya 5.00 Nagaland 4.00 Orissa 100.01 Punjab 30.00 Rajasthan 300.00 Sikkim 8.00 Tamif Nadu 110.00 Tripura 6.00 Uttar Pradesh 405.00 West Bengal 35.00 A. N. Islands 2.00 Arunachal Pradesh 2.00 Delhi 1.00

TOTAL: 2572.00 8734.207